



2026:AHC:23624-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 1502 of 2026

Vinit Kumar Singh And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ram Anuj Prajapati
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. After some arguments, learned counsel for the petitioners has made a statement at the Bar that he does not want to press this petition and seeks to withdraw it.
2. In view of the above statement, this writ petition is dismissed as withdrawn.

February 3, 2026
KU

(Achal Sachdev,J.) (Rajiv Gupta,J.)